

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: INDIRANAGAR CHIT FUND AND TRADING COMPANY PRIVATE LIMITED Date of Commencement of Liquidation: 10-12-2020; List of Stakeholders as on Date: 19-04-2021; Name of IP: Mr. Shankar B. Iyer; Last 5 digit of registration number: 11850

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				0				NA
2	Liquidation costs incurred till date				2803667				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	1	4500000	1	4500000		0		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	13	1620632	0	0		1620632		Annexure 6
7	Operational creditors (Government Dues)	1	1610741	1	1398000		212741		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	488	366057867	488	249775017		116282850		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		503	373789240	490	258476684	0	118116223		